




17

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 25/BB/ 2017	-	For Hearing	Rule-6 of I&B	Knight Frank(India) Pvt. Ltd. Vs Krishna Enterprises(Hous-ing &Infrastructure) India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Dinesh	for the Petitioner	
2.	Alka 9739382516	for the Petitioner	
17.	KAVITHA SALDANHA (9741630496) (FOR TRIAL BASE)	FOR THE RESPONDENT	

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent has filed an application under Section 8 of Arbitration and Reconciliation Act. Registry to verify and put up.

List it on 13.10.2017.


MEMBER (J)